NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB) 372 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s Daimler Financial Services Pvt. Ltd. Vs. M/s Sharda Gems and Jewels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : Counsel for the Respondent

ORDER

Affidavit of service has not been filed. Ld. Counsel for the Petitioner prays for some time to file the same.

To come up on 9th October, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)